

Promotion of Stenographers to Senior Scale (Northern Railway)

5575 SHRI KRISHNA CHANDRA PANDEY. Will the Minister of RAILWAYS be pleased to state

(a) whether the results of the selection last held for promotion of Stenographers from grade Rs 130-300 to grade Rs 210-425 on the Northern Railway have not been declared so far,

(b) whether a number of representations have been received by him on this subject, and

(c) if so, the action taken thereon ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) Yes.

(b) Yes

(c) Representations made by MPs have been examined and replied to, Allegations of irregularities in the selection have also been investigated. Action on the report of the investigation has not yet been finalised

Change in Rules for Promotion of Stenographers on Railways

5576 SHRI KRISHNA CHANDRA PANDEY: Will the Minister of RAILWAYS be pleased to state

(a) whether Government have recently changed rules barring the Stenographer working in the Divisions to seek promotion through a combined selection to be held by the H Q Office, if so, the reasons therefor;

(b) whether a selection for promotion to the grade of Stenographers is proposed to be held by the Headquarter's Office and whether the Stenographers serving on the Divisions will be barred from appearing in

the selection even when the complete results of the combined previous selection have not been declared; and

(c) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) to (c). The information is being collected and will be laid on the Table of the Sabha

Comments on R.P.F. by One-man Expert Committee on Compensation Claims

5577 SHRI DHARAMGAJ SINGH. Will the Minister of RAILWAYS be pleased to, state

(a) whether one-man Expert Committee on claims headed by Shri R. B Lal *vide* para 1101 of Chapter 11 has adversely commented on the Railway Protection Force

(b) If so, the observations of the Committee, and

(c) the action taken by Government in this respect so far ?

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIYA) (a) Yes.

(b) The Committee observed that the public and certain Railway Officials had voiced great concern at the working of the Railway Protection Force

(c) Suitable remedial measures have been taken. The Railway Protection Force is being re-organised to make it more effective and useful

Administrative Reforms Commission's Recommendations regarding Commercial Department

5578 SHRI DHARAMGAJ SINGH Will the Minister of RAILWAYS be pleased to state :

(a) whether the Administrative Reforms Commission had made certain recommendations regarding constitution of a separate cadre for the Commercial Department and undertaking of market research work by the Commercial Department, and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF RAILWAYS
(SHRI K. HANUMANTHAIYA) (a)
Yes

(b) Marketing and Sales Organisations in the Commercial Department of the Railways, have already been set up to undertake, *inter-alia*, market research, as recommended by the Administrative Reforms Commission. It is considered that, in the larger interests of the railways, Transportation and Commercial department on the railways should continue to function as a single cadre so that traffic officers have experience of both the commercial and operating working at different levels during their career and are able to integrate better the closely related functions of the two wings of the department, which are closely interlinked.

Observations on the working of Parcel Offices by One-man Expert Committee on Compensation Claims

5579 SHRI DHRAMGAI SINGH ·
Will the Minister of RAILWAYS be pleased to state

(a) whether one-man Expert Committee on claims headed by Shri R. B. Lal has made observations in regard to the working of Parcel Offices vide para No. 1312 of Chapter 13,

(b) if so, the observations of the Committee; and

(c) the action taken by Government in this respect

THE MINISTER OF RAILWAYS
(SHRI K. HANUMANTHAIYA) (a)
Yes

(b) and (c) A statement of the observations contained in para 1312 of the main Report along with the views of the Government and the action taken thereon is laid on the Table of the House.

[Placed in Library See No LT—1991/72]

Provision of a Gate at Unmanned
Railway Crossing at K M 526/
17-18 between Khasa and Gurusar
Sultan Station (Northern
Railway)

5580 SHRI CHANDRA SHEKHAR
SINGH Will the Minister of RAIL-
WAYS be pleased to state

(a) whether any representation has been received by the Railway authorities for provision of a gate at unmanned railway crossing at KM 526/17-18 between Khasa and Gurusar Sultan in District Amritsar (Northern Railway), and

(b) if so, the action taken by Government thereon ?

THE MINISTER OF RAILWAYS
(SHRI K. HANUMANTHAIYA) (a)
No

(b) Does not arise.

Unearthing of a Fake Freight Receipt
Gang

5581 SHRI BIRENDER SINGH RAO
SHRI BISHWANATH
JHUNJHUNWALA :

Will the Minister of RAILWAYS be pleased to state

(a) whether Government's attention has been drawn to the press report in the *Hindustan Times* dated the 27th April, 1972 under the caption "Fake freight receipt gang unearthed",